

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD

ROC.NO.1202/SO/2019

DATED: 4.5.2020

CIRCULAR

Sub: COVID-19 Outbreak – Cancellation of Summer Vacation, 2020 for the Subordinate Courts in the State of Telangana – Judicial Officers permitted to take one week break – Instructions - Issued.

Ref: 1. High Court's Circular in Roc.No.1202/SO/2019, dt.25.11.2019
2. High Court's Notification in Roc.No.1202/SO/209, dated 29.4.2020.

Consequent upon the cancellation of Summer Vacation vide High Court's Circular reference 2nd cited, the Judicial Officers of all cadres in the State are permitted to take a break of one week (including public holidays) from 5th May to 5th June, 2020 (both the days inclusive). However, while permitting so, the Unit Heads are instructed to avoid dislocation of judicial work, and communicate the permission proceedings to the High Court.

Inland No.
3605/20.
DT 4/5/20

Communicate



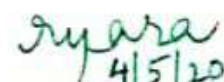

REGISTRAR GENERAL
4.5.2020.

PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. 3605 /2020

Dt. 04-05-2020

//Communicated //


4/5/20
PRL DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT
Prl. District and Sessions Judge,
Ranga Reddy Dist.

To:

All the Judicial Officers of this Unit, with a request to submit options by 07.05.2020.